

to present a snap budget to Parliament in the November-December Parliament Session;

(b) if so, what are the reasons therefor; and

(c) whether it is a fact that there is a big gap between the receipt and resources mobilisation which is causing serious concern?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. K. GADHVI): (a) No, Sir.

(b) Does not arise.

(c) Budget for 1986-87 as finally adopted by Parliament envisages a year and deficit of Rs. 3703 crores.

Excise and Customs Concession

783. SHRI B. SATYANARAYAN REDDY: Will the Minister of FINANCE be pleased to state;

(a) whether Government have announced further excise and customs concessions for a number of items; and

(b) if so, what are the details of the concessions and what are the financial implications as a result of the concessions announced?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) Notifications giving exemption from customs and central excise duties issued by the Ministry of Finance, Department of Revenue, since the last Rajya Sabha session have been laid on the Table of the House, separately with explanatory memoranda setting out the revenue implications, wherever possible.

Unclear reactor to be set up in Pakistan

784. SHRI B. SATYANARAYAN REDDY:

SHRI V. NARAYANASAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(-a) whether it is a fact that scientists and engineers in Pakistan are working on a nuclear reactor that would be fuelled domestically; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Government have seen reports in this regard.

(b) Government continues to maintain a constant vigil over all developments having a bearing on the country's security.

Sanctioning of additional working Capital to sick and closed industries in West Bengal

785. SHRI DIPEN GHOSH: Will the Minister of FINANCE be pleased to state:

(a) whether in view of special circumstances arising out of large number of sick and closed industries in West Bengal rendering lakhs of workers unemployed Government will direct nationalised banks operating in the State to sanction on merit additional working capital credit to commercial borrowers to the extent of 50-percent;

(b) if so, by when and the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI